

Bench No. I



NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 329/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company	Reliance Commercial Finance Ltd -Vs- Emta Coal Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. Anab Basu Mullick, Advocate } Financial Creditor } 
11/7/17
- 1) Mr. DN Sharma, Adv
2) Ms Swapna Choudhary, Adv
3) Mr Sidhanta Sharma, Adv
4) Ms Priyanka Tibrewal, Adv
5) Ms Namrata Basu, Adv
- } Resp 
11/7/17

ORDER

Ld. Counsels for the petitioner and the respondent are present.

Ld. Counsel for the petitioner made a request that time be given as the process of settlement is going on with the Corporate Debtor.
Prayer is allowed.

List the matter on 24/07/2017. No further adjournment shall be granted at any cost.

(Vijai Pratap Singh)
Member (J)